


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/460/ (IB)/2017
NAME OF THE PETITIONER(S) : MACAWBER BEEKAY PVT LTD
NAME OF THE RESPONDENT(S) : CETHAR LTD
UNDER SECTION : 433(e) (f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1.	P. J. Dislike P. J. Singarek	For Respondent	
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ORDER

No representation for the Petitioner. Counsel for the respondent is present.

Registry is directed to issue notice to the Petitioner. Put up on **28.07.2017**
at **02.30 P.M.**


(S. VIJAYARAGHAVAN)
Member (Technical)


(Ch. Md. Sharief Tariq)
Member (Judicial)